

Recd/6821

GOVT. OF NCT OF DELHI  
PWD SECRETARIAT: 5<sup>TH</sup> LEVEL: B-WING  
DELHI SECTT.: I.P. ESTATE: NEW DELHI

F.No. 11(282)/2018/VS/Budget Session 2018)/PWD/3874-3875 Dated: 19/3/18  
CD No. 057489075

To

The Dy. Secretary,  
Question Branch  
Delhi Legislative Assembly  
Question Branch, Old Sectt.,  
Delhi-110054.

Sub.: Reply of Legislative Assembly Unstarred Question No. 164 Raised by Hon'ble MLA Sh. Narayan Dutt Sharma, due for answer on 21.03.2018.

Sir,

Kindly refer to your letter No. F-11(B-1)VI/2015-20/DVS/Question Branch/5412 dated 12.03.2018 on the subject cited above. In this regard, please find enclosed herewith 100 copies of reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e.mail.

Yours faithfully,

Encl: As above.

(DEBASIS BISWAL)  
DY. SECRETARY (PWD/VS)

F.No. 11(282)/2018/VS/Budget Session 2018)/PWD/3074-3875 Dated: 19/3/18  
CD No. 057489075

Copy for information to:-

OSD to Hon'ble Minister (PWD)

(DEBASIS BISWAL)  
DY. SECRETARY (PWD/VS)  
DEBASIS BISWAL  
Deputy Secretary  
Public Works Department  
Delhi Secretariat  
Govt. of NCT of Delhi

विभाग का नाम: लोक निर्माण विभाग, दिल्ली सरकार  
विभाग का पता: 5वाँ तल, बी. विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ संपदा,  
नई दिल्ली-110002

अतारांकित प्रश्न संख्या: 164

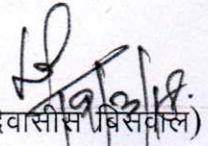
दिनांक: 21.03.2017

प्रश्नकर्ता का नाम: श्री नारायण दत्त शर्मा

क्या लोक निर्माण मंत्री यह बताने की कृपा करेंगे कि:-

क्र. सं.	प्रश्न	उत्तर
क.	क्या यह सत्य है कि बदरपुर विधान सभा क्षेत्र के अन्तर्गत आने वाले जैतपुर खड्डा कॉलोनी में पुस्ता वाले रोड को चौड़ा करने की कोई योजना है	यह रोड लो0नि0वि0 के अधीन क्षेत्र में नहीं है।
ख.	यदि हां, तो इसका ब्यौरा क्या है	उपरोक्तानुसार लागू नहीं है।
ग.	यह कार्य कब तक पूरा हो जाएगा	उपरोक्तानुसार लागू नहीं है।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।

  
(देबासिष भूषिवाल)  
उप सचिव (लो0नि0वि0)  
DEBASIS BHOWMIK  
Deputy Secretary  
Public Works Department  
Delhi  
Govt. of Delhi